

LIBRARY

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA 350/00873/2016

Date of order : 10.6.2016

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

**NITISH KUMAR
VS**

RRC (S.E.RLY.)

For the applicant : Mr.J.R.Das, counsel

For the respondents : Mr. B.P.Manna, counsel

O R D E R

Ms.Bidisha Banerjee, J.M.

Heard both the ld. Counsels.

2. Ld. Counsel for the respondents submitted that the applicant has already cleared the medical examination and has been empanelled on 31.5.15 but no appointment letter has been issued. Ld. Counsel for the respondents assured at the Bar that the appointment letter shall be issued shortly.
3. Accordingly nothing survives for adjudication in the matter. The OA is therefore disposed of with a direction upon the respondents to act as per assurance.
4. No order is passed as to costs.

**(JAYA DAS GUPTA)
MEMBER (A)**

**(BIDISHA BANERJEE)
MEMBER (J)**

in